

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir. Bharat Electronics Ltd., made a net profit of Rs. 20.33 lakhs in 1961-62.

(b) About 3.9 per cent.

(c) It will not be appropriate to compare the net profits of an Electronic Industry with that of other public Undertakings. Returns from Public Undertakings vary from Industry to Industry depending on the nature of Industry, Type of Equipment produced, Capital invested, length of time over which the Undertakings have been in active production, the field of consumers which is being catered for, cost structure of the equipment produced, etc.

“त्रिपिटक” का हिन्दी अनुवाद

१९७६. श्री भक्त दर्शन : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बौद्ध ग्रन्थ “त्रिपिटक” का हिन्दी में अनुवाद करने का प्रस्ताव भारत सरकार ने मंजूर कर लिया है ;

(ख) यदि हाँ, तो उस कार्य को सम्पादित करने के लिये क्या व्यवस्था की गई है ; और

(ग) इस कार्य पर कितना धन व्यय होने का अनुमान है और कब तक यह कार्य पूरा हो जायेगा ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) से (ग). विषय अभी विचारार्थन है।

Research Laboratory, Jorhat

1977. Shri J. N. Hazarika: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) when the construction of the Regional Research Laboratory at Jorhat will be completed;

(b) how far the research work has progressed;

(c) what are the difficulties in getting the construction completed as scheduled; and

(d) what is total estimated cost for the entire project?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Construction of the laboratory is expected to be completed by the end of 1963.

(b) Research on the natural resources of the region has begun by scientific staff of the laboratory temporarily located in other National Laboratories.

(c) Shortages of building materials and difficulties of transport.

(d) About Rs. 90.00 lakhs upto the end of Third Plan.

Purchase of Property from the Princes in Himachal Pradesh

1978. { Shri Mohammad Elias:
Shri S. M. Banerjee:
Shrimati Vimla Devi:
Shri M. K. Kumaran:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Himachal Pradesh Administration has acquired or purchased any property from the princes getting Privy purses or from their family members during the period from 1957-58, to 1961-62; and

(b) the amount paid and the area of land or building acquired or purchased?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). Information is being collected and will be placed on the Table of the House.

Corruption Cases in Himachal Pradesh

1979. { Shri Mohammad Elias:
Shri S. M. Banerjee:
Shrimati Vimla Devi:
Shri M. K. Kumaran:

Will the Minister of Home Affairs be pleased to state:

(a) the number of cases of corruption investigated by Police in Himachal Pradesh during the period from 1957 to 1961;

(b) the number of cases in which prosecution was launched; and

(c) the number of persons punished in these cases?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) to (c). The information is being collected and will be laid on the Table of the House.

विश्वविद्यालयों के छात्रों के लिये पुस्तकें

१९६०. श्री विश्वनाथ पाण्डे : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) जिन विश्वविद्यालयों ने क्षेत्रीय भाषाओं को शिक्षा का माध्यम कर दिया है क्या वहाँ विद्यार्थियों के लिये क्षेत्रीय भाषा की पुस्तकें पर्याप्त संख्या में उपलब्ध हैं; और

(ख) यदि नहीं, तो सरकार इस सम्बन्ध में क्या विचार कर रही है ?

शिक्षा मन्त्री (डा० का० ला० श्रीमाली) :

(क) और (ख). वे विश्वविद्यालय, जिन्होंने प्रादेशिक भाषा के माध्यम से शिक्षा देनी आरम्भ कर दी है, विद्यार्थियों के प्रयोग के लिये, अपनी सम्बन्धित प्रादेशिक भाषा में, बहुत सी पुस्तकें प्रकाशित कर रहे हैं। परन्तु ऐसी पुस्तकें पर्याप्त नहीं हैं। बहुत से विश्व-विद्यालयों ने, मूल पुस्तकों को तैयार करने और हिन्दी तथा प्रादेशिक भाषाओं में प्रामाणित पुस्तकों के अनुवाद और उनके अनुरूप पुस्तकें बनाने की केन्द्रीय सरकार को योजना भी स्वीकार कर ली है। योजना पर राज्य सरकारों और विश्वविद्यालयों के सहयोग से क्रमिक कार्यक्रम के अनुसार अमल किया जा रहा है।

Cement for Andhra Pradesh

1981. { Shri M. N. Swamy:
Shri Ulaka:

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) the demand for cement from the Government of Andhra Pradesh

for the second and third quarters of this year;

(b) what is the allocation for the above terms; and

(c) the percentage left over for collectors' permits?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) and (b). The following figures indicate demand and allotment of cement to Andhra Pradesh under the State Quota:

Quarters	Demand	Allotment
II/62	1,50,000	69,000 *6,000 Ad hoc
III 62	2,00,000	69,000

(c) The Government of India make bulk allocation of cement every quarter and the detailed break-up as among State Projects, Local Municipal authorities and public (through permits by Collectors or otherwise) is decided by the State Government every quarter.

Financial Powers of Oil and Natural Gas Commission

1982. { Shri P. K. Deo:
Shri Narendra Singh
Mahida:

Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether Government are planning to increase the financial powers of the Oil and Natural Gas Commission;

(b) if so, to what extent; and

(c) by what date a Bill is likely to be introduced in Parliament to this effect?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Yes, Sir.

(b) Under the present Act, the Commission is required to obtain the previous approval of the Central